

- (g) improvement in the relations between the police force and the public based on mutual trust, confidence and co-operation.
- (4) To suggest changes considered necessary in the educational and other qualifications prescribed for and the methods of the recruitment of Police Officers of various ranks so that they may be able to benefit from the improvement of training arrangements; and
- (5) To make any other suggestions considered relevant to this subject.

**Pakistani Undertrial Prisoners Escaped from Amritsar Jail**

\*228. SHRI MADHURYYA HALDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government are aware that seven Pakistani undertrial prisoners escaped from Amritsar Jail with help of the Jail officials;

(b) Whether any action has been taken against the concerned Jail officials ; and

(c) If so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) According to the information furnished by the Government of Punjab, seven undertrial prisoners of Pakistani nationality escaped from the Central Jail, Amritsar, on the night between 26th and 27th August, 1971, due to the alleged negligence of some of the jail officials.

(b) and (c). The following action has been taken against the concerned Jail officials :

- (i) The Superintendent of Jail, one Assistant Superintendent of Jail, one Head Warder and two Warders have been placed under suspension.
- (ii) Charge-sheets have been served on the Superintendent of Jail, and two Deputy Superintendents of Jail.
- (iii) 3 Warders and 3 Convict officials have been arrested by the police in connection with this case.

**Students Unrest and Law and Order situation in the Country**

\*229. SHRIMATI SAVITRI SHYAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether students' unrest in the country is on the increase as a result of the lawlessness and indiscipline in the country ;

(b) Whether clashes between the students and the Police are on the increase day by day ; and

(c) If so, whether Government are considering a proposal to take over and transfer the item of law and Order from the Concurrent List of the Constitution to the Union List ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The Government do not have any information to indicate such increase either in students unrest or clashes with police.

(c) No, Sir.

**Naxalite Movement in Delhi**

\*230. SHRI NARENDRA SINGH BISHT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Naxalite movement has set its feet in the Schools of Delhi and that a student of Higher Secondary Class was among those who were arrested in Delhi on the 30th October, 1971 ; and

(b) if so, the steps taken or proposed to be taken to nip this evil in the bud in the Schools and Colleges of the capital ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). No, Sir. However, strict vigilance is being maintained in regard to such activities.

**Trained Pak Spy Ring in Punjab**

\*231. SHRI SAT PAL KAPUR :  
SHRI R. V. BADE :  
SHRI NAGESHWARARAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a highly trained Pakistani spy